

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the **26th** day of **October**, 2018

Present :

Hon'ble Mr. Rakesh Sagar Jain, Member-J

Original Application No.330/01686/2015

Suresh Chandra Srivastava, S/o Late Jamuna Prasad Srivastava, R/o Ticket No.8632/L M.T. Anubhag Ordnance Parasuit Factory, P.S. Chawani, District Kanpur Nagar and Postal Address : R/o 83 Gandhi Gram, Kanpur.

.....Applicant.

By Advocate -Shri D.K. Srivastava

V E R S U S

1. Union of India through Secretary, Government of India, Ministry of Defence, New Delhi.
2. Ordnance Parasuit Factory, Napier Road, Kanpur through it's General Manager.

..... Respondents

By Advocate : Shri A. Shukla
Shri L.P. Tiwari

O R D E R

By Hon'ble Mr. Rakesh Sagar Jain, Member-J :

Learned counsel for the applicant has moved withdrawal application No.1959 of 2018. He submitted that he wants to withdraw this OA. The withdrawal Application is allowed. Accordingly, the OA is dismissed as withdrawn.

Member-J

RKM/